

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21346/2022

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA SONAKPUR HARTHALA &
ORS.Respondent(s)(***)ONLY SLP(C) NO. 23664 OF 2022 TO BE LISTED BEFORE THE HON'BLE
JUDGE IN CHAMBERS.***)

WITH SLP(C) No. 23664/2022 (XI)

Date : 10-02-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
[IN CHAMBER]For Petitioner(s) Mr. Harish Pandey, AOR
Mr. Rajiv Tyagi, AORFor Respondent(s) Mr. Shashank Singh, AOR
Mr. Kedar Nath Tripathy, AOR
Mr. S. R. Setia, AOR
Mr. Irshad Ahmad, AOR

Mr. Krishnanand Pandeya, AOR

Mr. Praveen Swarup, AOR

Mr. Amrendra Kumar Mehta, AOR
Mr. Ranpal Awana, Adv.
Ms. Gunjan Kumari, Adv.

Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E RSLP(C) No. 23664/2022Two weeks' time is granted to the counsel for the petitioner
to file spare copies.(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS(MALEKAR NAGARAJ)
BRANCH OFFICER